GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4778 ANSWERED ON:25.04.2000 CRIME IN MAHARASHTRA CHANDRAKANT BHAURAO KHAIRE;VILAS BABURAO MUTTEMWAR

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether with a view to tackle the organised crime syndicates and extremists the Maharashtra has sought financial assistance from the Union Government.

(b) if so, the details thereof alongwith the amount of financial assistance proposed to be provided by the Union Government for the purpose; and

(c) the extent to which Maharashtra police force is likely to be modernised as a result thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI I.D. SWAMI)

(a) to (c): The State Government of Maharashtra has forwarded a proposal in March, 2000 for allocation of funds to deal, inter alia, with crime syndicates and extremists. The State Government has conveyed that the requirement of funds would be to the tune of Rs.352 crores per year over a period of 5 years (2000 - 2005). The break-up of the requirement of funds is given below :-

(Rs. in crores)

- (i) Electronic Gadgets 96.70
- (ii) Mobility 99.86
- (iii) Training 150.00
- (iv) Computerisation 200.00
- (v) Strengthening of Infrastructure 200.00
- (vi) Weaponry and communication 1010.20
- (vii) Requirement of Mumbai city 4.25
- Total 1761.01

During the Financial year 1999-2000, an amount of Rs.568.82 lakhs was released to the Government of Maharashtra under the Scheme for Modernisation of State Police Forces . Besides, an amount of Rs.196 lakhs was reimbursed to the State Government as Security Related Expenditure incurred on tackling the problem of left-wing extremism in the State.

Since `Police` is a State subject as per the Constitution of India, it is primarily for the State Governments to modernise their police forces. The Central Government, however, supplements the efforts of the State Governments in this regard.